

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

Notification No.HC.XXXVII-75 (Pt-I) /2012/49/R. Cell


Dated Guwahati the 25<sup>th</sup> January, 2019

**Vacancy position in Grade-III of the Judicial Services under the Gauhati High Court, Guwahati [as on 15.01.2019]**

<b>A] ASSAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	199	144	55*	28 (that may arise due to retirement/promotion)
					20 (that may arise due to elevation to the High Court, death or otherwise i.e 10% of the number of posts)
<b>B] NAGALAND</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	12	8	4**	3 (that may arise due to retirement/promotion)
					1 (that may arise due to elevation to the High Court, death or otherwise i.e 10% of the number of posts)
<b>C] MIZORAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	34	17	17	1 (that may arise due to retirement/promotion)
					3 (that may arise due to elevation to the High Court, death or otherwise i.e 10% of the number of posts)
<b>D] ARUNACHAL PRADESH</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	14	12	2	4 (that may arise due to retirement/promotion)
					1 (that may arise due to elevation to the High Court, death or otherwise i.e 10% of the number of posts)

Note: \* Out of 55 posts, 32 candidates are undergoing pre-appointment training and for filling up rest posts, a recruitment process is going on.

\*\* A recruitment process for filling up of 3 posts in Grade-III of Nagaland Judicial Service is going on.

  
 (M. K. KALITA)

Registrar (Vigilance)-cum-In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati